

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).11692/2024

PARMESHWARI DAYAL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

[ONLY IA. NO. 98715/2025 IS LISTED UNDER THIS ITEM]

(IA No. 98715/2025 - EARLY HEARING APPLICATION)

Date : 21-11-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) Mr. Rohit Kumar Singh, AOR
 Ms. Rambha Singh, Adv.
 Mr. Paras Sharma, Adv.

For Respondent(s) Mr. Vishwa Pal Singh, AOR
 Mr. Divyanshu Sahay, Adv.
 Mr. Mukesh Kumar, Adv.
 Mr. Vikas Gothwal, Adv.
 Mr. Y.P. Singh, Adv.
 Mr. Dharam Raj Ohlan, Adv.
 Mr. Abhijit Singh, Adv.

O R D E R

In view of the present matter being listed today only to consider for early hearing of the Civil Appeal as has been agreed between the parties, the Civil Appeal be listed on 04.02.2026. Accordingly, I.A. No. 98715/2025 stands allowed.

(SAPNA BISHT)
COURT MASTER (SH)

(ANJALI PANWAR)
ASSISTANT REGISTRAR